

(d) The Corporation has, with effect from 6-6-57, decided to waive future premiums under Whole-Life policies which fall due on and after the policy anniversary immediately following completion of 80 years of age by the Life Assured or on and after the 35th policy anniversary, whichever is later. This concession applies not only to policies issued in the past by erst-while insurers but also to those issued by the Corporation on and after 1-9-56. Further, in July 1961, the Corporation decided to pay the sum assured and bonuses, if any, under those policies on the attainment of age 100.

VOLGA RESTAURANT, NEW DELHI

79. SHRI KRISHAN KANT :

SHRI RIZAQ RAM :

Will the Minister of FINANCE be pleased to refer to the reply to Starred Question No. 288 given in the Rajya Sabha on the 5th March, 1969 and state :

(a) whether the investigations by Government against the Volga Restaurant, New Delhi, have since been completed ; and

(c) if so, whether any prosecution has been instituted by Government ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : (a) No, Sir.

(b) Does not arise.

UNIFORM RATES OF PETROLEUM PRODUCTS

80. SHRI M. K. MOHTA : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that the Government of Gujarat have asked the Central Government to share the revenues from the Central Sales Tax on petroleum products ;

(b) whether the State Government have also proposed that there should be uniform rates of petroleum products in the country ; and

(c) if so, the reaction of the Central Government in regard thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Under Article 269 (1)(g) of the Constitution, all the proceeds of Central Sales Tax levied on inter-State sales in a particular State are to be assigned to that State. The question of sharing these revenues between the Central and States Governments, therefore, does not arise.

(b) An indirect suggestion to this effect has been made.

(c) The feasibility of introducing uniform prices of petroleum products in the country is one of the terms of reference of the Oil Prices Committee set up by Government in June, 1968.

COPPER DEPOSITS DISCOVERED IN ANDHRA PRADESH

81. SHRI M. K. MOHTA : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that as a result of the survey conducted by Government rich copper deposits have been discovered in Andhra Pradesh ;

(b) if so, the areas where copper deposits have been found ;

(c) the estimated deposits ; and

(d) whether Government propose to work on these deposits ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANNATH RAO) : (a) to (c) As a result of the